

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:237
ANSWERED ON:26.02.2013
RELAXATION IN VISA RULES
Bishnoi Shri Kuldeep

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has done away with the current two month mandatory gap for foreigners holding long term multiple entry visa;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the preventive steps taken by the Government to ensure that this relaxation in visa rules/regime is not misused?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c) : The restriction of two-month gap between two visits to India on a Tourist Visa by the foreign nationals has been removed by the Government except in the case of nationals of Afghanistan, China, Iran, Pakistan, Iraq, Sudan, Maldives, foreigners of Pakistan origin and Stateless persons with a view to encourage tourism. With the implementation of the Mission Mode Project on Immigration, Visa and Foreigners Registration & Tracking (IVFRT), better monitoring of the visa issues and travel of foreign tourists has been facilitated.